

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:272
ANSWERED ON:02.12.2004
SEPARATE FUND FOR DEVELOPMENT OF AIRPORTS
Mahtab Shri Bhartruhari

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is planning to create a separate fund for the development of Airports;
- (b) if so, the details thereof;
- (c) whether airline passengers be charged for Advance Development Fee (ADF) from some particular airports; and
- (d) if so, the tenure of the levy of ADF?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a),(b),(c)&(d): Framing of Airports Authority of India (Development Fee) Rules under Amended AAI Act of 2003 which, inter-alia, provides for levying of a Development Fee, from embarking passengers at an airport for upgradation of an existing airport or construction of a new airport in lieu of an existing airport, is under process of formulation at present.